## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3509 ANSWERED ON:01.12.2010 FALSE CLAIMS BY ENGINEERING COLLEGES

Anuragi Shri Ghansyam ;Raghavan Shri M. K.;Singh Rajkumari Ratna;Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.;Virendra Kumar Shri

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether several private engineering and management colleges in the country indulge in making false/exaggerated and misleading claims in the media of excellent faculty, large campus, hundred percent placements, etc.;
- (b) if so, the details thereof and the reaction of the Government thereon;
- (c) whether the Government proposes to monitor and regulate such engineering colleges so as to protect the interest of students who are seeking admission;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to caution the students and parents about such dubious colleges?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b): All the existing Engineering Colleges approved by All India Council for Technical Education (AICTE) are required to have the basic infrastructure, faculty etc. as per the norms prescribed by the AICTE from time to time. Institutions provide the information in respect of basic infrastructure and faculty etc. through self- disclosure / compliance report on website etc.
- (c) to (e): AICTE accords approval for establishment for new technical institutions and variation in intake/introduction of new programme in the existing institution in line with norms and standards prescribed by the Council from time to time. AICTE also conducts surprise visits to AICTE approved institution to ascertain the compliance of notified norms and standard.

If the Council receives any complaint with respect to the availability of the infrastructure in the existing institutions, it ascertains the same through surprise visits by a Committee of experts and takes necessary action as per the provision of Approval Process Handbook and notified norms & standards.